GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF FINANCIAL SERVICES LOK SABHA

UNSTARRED QUESTION No. 4968

TO BE ANSWERED ON 16th DECEMBER, 2016 (FRIDAY)/AGRAHAYANA 25, 1938 (SAKA)

PMJDY Account

4968. PROF. A.S.R. NAIK:

SHRI VENKATESH BABU T.G.:

Will the Minister of FINANCE be pleased to state:

- (a) whether there is any proposal to convert Prime Minister Jan Dhan Yojana (PMJDY) accounts into full-fledged savings accounts to prevent the misuses of PMJDY accounts and if so, the details thereof;
- (b) whether the banks are refusing to issue loans for PMJDY account holders and if so, the details thereof; and
- (c) the corrective measures taken by the Government in this regard?

Answer The Minister of State in the Ministry of Finance (SHRI SANTOSH KUMAR GANGWAR)

- (a) No, Madam.
- (b) and (c) No, Madam. Under Pradhan Mantri Jan-Dhan Yojana (PMJDY), account-holder is eligible for an Overdraft (OD) facility of upto Rs.5000/- after six months of satisfactory performance of saving/credit history. Upto 02.12.2016, 23.63 lakh account holders have availed overdraft facility with disbursement of Rs.315.22 crore.
